

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE
BENCH AT CHENNAI**

ORIGINAL APPLICATION No 51 OF 2016 (SZ)

IN THE MATTER OF

Tribunal on its own motion-
SOUMOTU Based on the Times of
India. Newspaper dt:07.03.2016.
Chennai Edition "Dumping building
Debris Behind Pallikaranai
Marshland"

... Applicant

Versus

The Principal Secretary to the
Government Department of
Environment and Forests
Chennai

... Respondents

REPORT FILED BY THE 5th RESPONDENT (CMWSSB)

DATE :10.01.2024



**M/s. GAUTAM S.RAMAN
ADVOCATE**

**STANDING COUNSEL CHENNAI METROPOLITAN WATER SUPPLY AND
SEWERAGE BOARD**

No.89, Kasturi Avenue, R.A Puram, M.R.C Nagar, Chennai – 600 028.
Mobile: 9940071160, Email: gautamraman@gmail.com

Counsel for 5th Respondent CMWSSB

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Place: Chennai

Date : 10.01.2024

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

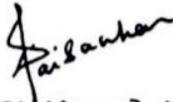
Original Application No.51 of 2016(SZ)**IN THE MATTER OF**

Tribunal on its own motion-
SUOMOTU Based The Times of
India, Newspaper dt:07.03.2016,
Chennai Edition "Dumping building
debris Behind Pallikaranai
Marshland"

...Applicant(s)

Versus

1. The Principal Secretary to the
Government, Department of
Environment and Forests
Chennai
2. The Secretary to Government,
Public Works Department, (WRD)
Chennai
3. The Tamil Nadu State Pollution
Control Board Rep. By its
Member Secretary,
Chennai
4. The Commissioner,
Corporation of Chennai,
Rippon Building, Chennai.
5. The Managing Director,
Chennai Metropolitan Water
Supply and Sewerage Board,
Chennai.
6. The President,
Beluah Nagar and Periya
Mutharamman Nagar,
Plot Owners Welfare Association,
4th Street, KPK Nagar,
Kallukuttai.



M.R. JAISHANKAR, M.E.,
Executive Engineer
STP (South) / Special Initiatives
C M W S S. Board,
Nesapakkam STP
No. 68, Anna Main Road, M.G.R. Nagar,
Nesapakkam, Chennai-600 078.



A. PUSHPALATHA, M.E.,
Superintending Engineer-(WWT&R),
CMWSSB,
No. 1, Pumping Station Road,
Chintadripet, Chennai-600 002.

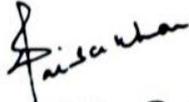
7. The District Collector
Kancheepuram District,
Kancheepuram
8. The District Collector
Chennai District,
9. The Tahsildar
Sozhinganallur Taluk

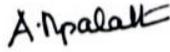
...Respondent(s)

REPORT FILED BY THE 5th RESPONDENT

I, A.Pushpalatha, D/o. Ramakrishnan, Hindu, aged about 57 years now working as Superintending Engineer (WWT&R) in the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), having office at No.1, Pumping Station Road, Chintadripet, Chennai - 600002 do here by solemnly affirm and sincerely state as follows.

1. I am the Superintending Engineer (WWT&R) of the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai on behalf of 5th Respondent herein and well acquainted with the facts of the case from the connected files.
2. The Hon'ble NGT had disposed of the Original Application No. 51 of 2016 is disposed of with following directions on 31.01.2022:
"106(vii) The Greater Chennai Corporation as well as the CMWSSB are directed not to discharge any untreated sewage into the pallikaranai marshland or do any act in the dumping ground in such a way as to encroach into the water body and pollute the water quality in the water body by their activities. If any such acts have been committed by them in violation of the solid waste Management Rules, 2016, Water (Prevention and Control of Pollution) Act 1974 and Air (Prevention and Control of Pollution) Act 1981, then the Tamil Nadu Pollution Control Board is directed to take appropriate action against them in accordance with law"


M.R. JAISHANKAR, M.E.,
 Executive Engineer
 STP (South) / Special Initiatives
 C M W S S. Board,
 Nespakkam STP
 No. 68, Anna Main Road, M.G.R. Nagar,
 Nespakkam, Chennai-600 076.


A. PUSHPALATHA, M.E.,
 Superintending Engineer-(WWT&R),
 CMWSSB,
 No. 1, Pumping Station Road,
 Chintadripet, Chennai-600 002.

3. I hereby submit the compliance report of the Chennai Metropolitan Water Supply and Sewerage Board to prevent discharge of untreated sewer into pallikarani marshland as tabled below.

Details of each Existing STP at Perungudi and its Utilization:

Sl.No	Location	Existing STP Capacity	Capacity Being Utilized	Operational Status of STP	Compliance Status of STP
1	Perungudi STP Zone - V	12	11.93	Operational	Complied
2	Perungudi STP Zone - V	54	53.93	Operational and improvement works in progress	Parameters Range pH - 6.5 to 8.5 BOD - < 20 mg/l COD - < 250 mg/l TSS - < 30 mg/l FaecalColiform- 10000MPN/100 ml
3	Perungudi STP Zone - V	60	59.96	Operational and improvement works in progress	
		126	125.82		

Details of additional capacity of STP- Under Construction at Perungudi

Sl.No	Location	Capacity of the plant in MLD	Progress adopted	Physical Progress In %	Expected Completion Timeline	Fund Sanctioned In Rs.Crore	Sanction Order and funding pattern
1	Perungudi STP Zone-V	60	SBR	77.15	December 2023	105.86	G.O.(Ms)No. 103,Dated 16.09.2020 AMRUT- Rs.45.45Cr., TNIPP Phasel- Rs.17.35cr., CMCDM2019-20 - Rs.14.47cr., CMCDM 2020-21 - Rs.6.52 cr., CMWSSB Share - Rs.22.07 cr
2	Perungudi TTUF	10	SBR+TTUF	84.50	Novemeber 2023	25.75	G.O.(Ms)No. 106,Dated 29.09.2020 Smart City - 53.10Cr
	Total	70				131.61	

S. Jaisankar
M.R. JAISHAN, M.E.,
 Executive Engineer
 STP (South) / Special Initiatives
 CMWSSB Board,
 Nesapattanam STP
 No. 68 Anna Nagar, M.G.R. Nagar,
 Nesapattanam, Chennai-600 078.

A. Pushpalatha
A. PUSHPALATHA, M.E.,
 Superintending Engineer-(WWT&R),
 CMWSSB
 No. 1, Pumping Station Road,
 Chintadripet, Chennai-600 002

4. It is therefore prayed that, this Hon'ble Tribunal may be pleased to accept my response on behalf of the 5th Respondent Board and thus render Justice.

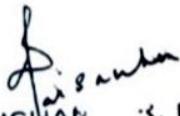
Solemnly affirmed at Chennai on
This day of 8th Aug 2023 and signed
his name in my presence.



A. PUSHPALATHA, M.E.,
Superintending Engineer-(WWT&R),
CMWSSB,
No. 1, Pumping Station Road,
Chintadripet, Chennai-600 002.



BEFORE ME
Advocate, Chennai



M.R. JAISHANKAR, M.E.,
Executive Engineer
STP (South) / Special Initiatives
C.M.W.S.S. Board,
Nesapakkam STP
No. 68, Anna Main Road, M.G.R. Nagar
Nesapakkam, Chennai-600 078.



Counsel for 5th
Respondent